

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 104  
CP No. (IB)- 18/9/JPR/2024  
Under Section 9 of IBC, 2016**

**In the matter of:**

**RRSM Infra Pvt. Ltd.**

**... Operational Creditor**

**Versus**

**Rajasthan State Road Development and  
Construction Corporation Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Aditya Vijay, Adv.  
For the Corporate Debtor : Divanshu Gupta, Adv.  
Rajesh Sharma, Adv.

**ORDER**

Heard Mr. Aditya Vijay, Adv. appearing on behalf of the Petitioner. Mr. Divanshu Gupta, Adv. along with Mr. Rajesh Sharma, Adv. appearing on behalf of the Respondent submits that reply has been filed. Rejoinder, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 22.07.2024.

  
Sd/-

(Rajeev Mehrotra)  
Technical Member

  
Sd/-

(Deep Chandra Joshi)  
Judicial Member

May 28, 2024